COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 44 OF 2016

Dated: 12th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. ..... Appellant (s)

Versus

Emco Energy Ltd. & Ors. .....Respondent (s)

Counsel for the Appellant(s) : Mr. Nitish Gupta

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee
Ms. Raveena Dhaamija for R.1

Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-3

ORDER

Learned counsel for Respondent No.3 states that Respondent No.3 does not wish to file any reply. Pleadings are complete.

List the matter for hearing on ***01.09.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk